

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:1098

ANSWERED ON:25.11.2009

IRRIGATION PROJECTS PENDING FOR CLEARANCE BY GOVERNMENT

Kumar Shri P.

**Will the Minister of WATER RESOURCES be pleased to state:**

(a) whether the irrigation projects from the State Government of Tamil Nadu are pending for necessary clearance by the Union Government;

(b) if so, the details thereof alongwith the reasons of such pendency, project-wise; and

(c) the time by which the projects are likely to be cleared?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) & (b) At present, two projects of Tamil Nadu state are under appraisal in Central Water Commission (CWC) status of which is given in Annex-I. Besides, a proposal to seek World Bank assistance for "Modernization of Cauvery Delta Zone Tamil Nadu at an estimated cost of Rs.5100 crore" has been received in CWC in May 2009. However, the matter related to utilization of Cauvery water is subjudice, therefore, the above proposal cannot be considered for according techno-economic clearance at present.

(c) The clearance of projects depends upon satisfactory compliances by the state government to the observations on various aspects of the projects raised by the central appraising agencies as well as production of statutory clearances from Ministry of Tribal Affairs, Ministry of Environment & Forest etc. if necessary.

Annexure-I

Statement referred to in reply to Part (a) & (b) of the Lok Sabha unstarred question No.1098 regarding "Irrigation Projects Pending for Clearance by Government" due for reply on 25.11.2009

TAMILNADU

**A. PROJECTS UNDER VARIOUS STAGES OF APPRAISAL**

Sl No	Name of Projects	Major/ River/ Basin	Dist- rict of	Date Bene- fited	Estt. Cost	Status
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1	Flood carrier canal	Major apa rani,	Tamir- Nambiyar	Tirunelveli	10/2 008 400	23.0 369.00 DPR received in October/2008.
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Comments of all specialized units from and and

Kannadian Karume- Thoothkudi were sent during

Cannel to niyar/ Nov.08 to March

drought Tamira- 09. Compliance to

prone parani the comments of

area of Sathankulam,

Thisaiyan vilal, by

interlink

ing of

river

Tamiraparani,

Karumeniyar and

Nambiyar

rivers

from state revenue

Ministry of Agriculture, National Water Development Agency, Hydrology and CMC were received in September 2009 and were sent to concerned directorates for examination. Project authorities have submitted the MoTA and MoEF clearance

department and  
district forest  
department  
respectively as no  
tribal area and  
forest land are  
involved.

2 Excavation Major Ponn- Tiruv- 01/2 18.6 174.00 Comments from  
of Link aiyar, anna- 009 514 all specialized units  
Canal to Cheyyar malai, & were sent to state  
inter- & Kanch- 02/2 government during  
connect Palar- ipuramr 009 January 2009 to May  
Ponnaiyar Ponna- Villup- 2009 the satisfactory  
River iyar uram compliance to which  
with & Palar is required to be  
Palar submitted by the  
River state government.  
through  
Cheyyar  
River and  
augmenting  
supply  
to Nandan  
canal